

(2023) 05 NCLT CK 0066

In the National Company Law Tribunal

Case No : IA Nos. 697, 1257 Of 2023 in CP(IB) No. 400/Chd/Pb/2018

Delta Electronics India Pvt. Ltd. Vs Sam Pacific Engineers Pvt. Ltd ?

Date of Decision : 23-05-2023

Acts Referred:

Citation : (2023) 05 NCLT CK 0066

Hon'ble Judges : Harnam Singh Thakur, Member (J); Subrata Kumar Dash, Member (T)

Bench : Division Bench

Advocate : Sameer Vats, A.S. Likhari

Final Decision : Disposed Of

Judgement

IA No. 697/2023

It is pointed out by learned proxy counsel for the applicant that the present application has been filed in CP(IB) No. 400/Chd/Pb/2018 which is already dismissed as withdrawn vide order dated 16.03.2023. Therefore, keeping in view the said order dated 16.03.2023, the present application i.e. IA No. 697/2023 is rendered infructuous and disposed of accordingly.

IA No. 1257/2023

This application has been filed for placing on record 1st Progress Report for the period from 25.01.2023 to 15.02.2023. The same is taken on record subject to just exceptions. Thus, IA No. 1257/2023 is disposed of accordingly.